

**Loss Due to Strike of Port and Dock Workers**

7431. SHRI GEORGE FERNANDES :

SHRI B. V. DESAI :

SHRI VIRDA RAM PHULWARIYA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Port and Dock workers of major ports are on strike ; and

(b) if so, the total loss to ports per day since the strike began ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSRI) :

(a) The strike of port and dock workers of major ports from the midnight of 15th/16th March, 1984 was called off from the midnight of 30th/31st April, 1984.

(b) Although most of the revenue not earned by the major port trusts during the strike period is likely to be realised as and when the waiting vessels are berthed and cargo handling operations commenced, there is loss to the ports due to such factors as diversion of vessels to minor ports, reduction in the through put of the port resulting from any net reduction in the export and import trade of the country through the major ports as a repercussion of the delays caused by the strike, etc. It is not possible to quantify the total loss to the ports and the economy.

**Establishment of Special University Courts**

7432. SHRI MADHAVAO GUNDIRA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the University Grants Commission has set up a Committee to examine the establishments of Special Courts to handle litigations against Universities by students and staff ;

(b) if so, the reasons therefor ; and

(c) the reaction of Government in this regard with the decision taken if any ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) In its report, the University Grants Commission's Committee on the working of the Central Universities have, *inter alia*, suggested that the Government may consider the desirability of setting up Special Courts or Administrative Tribunals which could expeditiously hear litigation cases against Universities by students or employees. The Government have not yet taken any decision on the recommendations made in the report.

**Reservation quota from Hyderabad Railway Station**

7433. SHRI A.R. MALLU : Will the Minister of RAILWAYS be pleased to state :

(a) what are the quotas in the 1st class and 2nd class sleeper coaches for passengers from Hyderabad Railway Station on different trains ;

(b) whether Government have assessed the corrective requirements of Hyderabad Station ;

(c) if so, what is the requirement of quota for Hyderabad Station on each train.

(d) what is the average number of persons on waiting list at Hyderabad Station for each train ;